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Title: Introduction of the Maternity Benefit (Amendment) Bill, 2014 (Amendment of section 5).

SHRI P. KARUNAKARAN (KASARGOD): Sir, I beg to move for leave to introduce a Bill further to amend the Maternity Benefit Act, 1961.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Maternity Benefit Act, 1961."

The motion was adopted.

SHRI P. KARUNAKARAN : Sir, I introduce the Bill.

15.39 ½ hrs.